

From:

Vishwa Nath Shukla,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2026-27//Apptt.
Letter No. _____/Apptt.
Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sub.- Regarding nomination for attending **Online E Courts Programme at all District Headquarters for Civil Judge (Jr. Div.) through SJA (ECT-16-2026)** scheduled to be held on **12th June, 2026** from **12:30 P.M. to 01:30 P.M.**

Sir,

I am directed to inform that the Court has been pleased to nominate all the Judicial Officers of the cadre of **Civil Judge (Jr. Div.)** (except those officers, who have already been granted *Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave/ Child Care Leave*) for attending **Online E Courts Programme at all District Headquarters for Civil Judge (Jr. Div.) through SJA (ECT-16-2026)** scheduled to be held on **12th June, 2026** from **12:30 P.M. to 01:30 P.M.**

Link for the training :

<https://judicialacademyjharkhand.webex.com/judicialacademyjharkhand/j.php?MTID=maed704b56a483922f2d5d68f3522c3a4>

Meeting number: 2518 107 8958

Password: iR2xYMMgs85 (47299664 when dialing from a video system)

The protocol of connectivity in the said training is given below:-

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Officers should Login by 12.15 P.M. Beyond 12:35 P.M., login would not be allowed.
- (iii) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (iv) Video shall be kept on throughout the sessions.

You are, therefore, requested to direct the officers concerned posted at your Judgeship to attend the aforesaid online training programme.

This is for your information and needful.

Yours sincerely,

Sd/- Vishwa Nath Shukla
Registrar (Administration)

Memo No. 2021 /Apptt.

Dated, Ranchi, the 15/05/2026

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 439/JAJ dated 12.05.2026 / the Member Secretary, JHALSA for information and needful / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)